

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5266

ANSWERED ON:28.04.2010

IEDC SCHEME

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has discontinued the scheme ``Integrated Education for the Disabled Children (IEDC);``
- (b) if so, the details thereof and the reasons therefor;
- (c) the adverse impact on education of disabled children in the country as a result thereof;
- (d) whether the Government is considering to revive the ``IEDC`` scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) The Scheme of "Integrated Education for the Disabled Children(IEDC)" has been replaced by the scheme of "Inclusive Education for the Disabled at Secondary Stage(IEDSS)" with effect from 1.4.2009.

(b) The scheme IEDC was meant to cover all classes in the school education stage. With the coverage of children with special needs in the elementary stage under Sarva Shiksha Abhiyan (SSA), the scheme of IEDC was replaced by IEDSS under which children with disability in the secondary stage (classes IX to XII) are covered. The objective of IEDSS is to enable the disabled children who have completed eight years of elementary education to continue their education at the secondary stage in an inclusive environment in regular schools. The components of the scheme include: i) assessment of educational needs, ii) provisions of student specific facilities, iii) development of learning material, iv) provision of support services like special educators, v) provision of resource rooms, vi) training of general school teachers to improve their capacity to teach children with special needs in an inclusive environment, and vii) making secondary schools barrier free. The scheme covers children with one or more disabilities as defined under the Persons with Disabilities Act (1995) and the National Trust Act (1999). The scheme is centrally sponsored and is being implemented through the State Governments.

(c) There is no adverse impact on education of disabled children in the country as the disabled children at elementary schooling are covered under Sarva Shiksha Abhiyan (SSA).

(d) No, Sir.

(e) The inclusive education component of SSA and IEDSS together cover the entire stage of school education for the disabled children.